GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 4807 ANSWERED ON 21ST AUGUST, 2025

DEVELOPMENT ACTIVITIES ALONG NHS

4807. SHRI N K PREMACHANDRAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to develop the National Highways (NHs) considering the life and livelihood of the local populations, if so, the action taken thereon;
- (b) whether the Government implements the development activities taking into consideration the needs of the local population, if so, the details thereof;
- (c) whether it has come to the notice of the Government that the local population residing nearby NH-66 in Kerala and the vehicles using NH-66 are facing difficulties due to lack of sufficient underpasses and the increasing number of signal lights on the NH;
- (d) if so, the action taken to provide flyovers and underpasses as required thereon; and
- (e) whether the Government considers the request for constructing a pedestrian underpass at Neendakara and an additional underpass at Thirumukku or widening the proposed underpass at Thirumukku, Chathannoor on NH-66 in Kollam Lok Sabha Constituency and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) and (b) Infrastructure sector is the prime mover of the economy and contributes to faster economic and social growth and development. **Development** of National Highways (NHs) accordingly taken up based on the traffic density, connectivity requirement, condition of the road, inter-se priority and synergy with PM GatiShakti National Master Plan (NMP). Development works on NHs include provisions for Service Roads / Slip Roads, Under Passes, Longitudinal Drainages and Cross Passage structures, wherever feasible, to ensure ease of connectivity to the local traffic / population as per their needs. Government in Ministry of Road Transport and Highways also develops Way Side Amenities along NHs for ease of travel for the people.
- (c) and (d) Government has taken up development of NH-66 to Six Lane standard as signal free corridor within the restricted Right of Way (ROW) of 45m provided by the State Government of Kerala. Accordingly, necessary facilities like Service Roads / Slip Roads, Flyovers, Underpasses and Foot Over Bridges (FOBs) have been provisioned for ease of movement of the local traffic / population, including 181 Nos. of cross passage structures provisioned through Change of Scope in addition to 343 Nos. already provisioned in the Concession / Contract Agreements.
- (e) A Small Vehicular Under Pass (SVUP) has been provided at Neendakara (Km 484+592) to facilitate pedestrian and vehicular crossing. The request for a Pedestrian Underpass at Km 484+300 is just 292 metres away from this facility. Accordingly, due to site constraints, provision of two grade-separated crossings within such close proximity is not technically feasible. However, keeping in view the various demands, the section from Km 483.02 to Km 483.85 has been descoped for development of the said section through a fresh sanction.

At Thirumukku, Chathanoor, an SVUP $(7m \times 4m)$ has been constructed at Km 506+670, in addition to a Flyover at Km 507+765, which is less than 1 Km away, and a Vehicular Under Pass at Km 504+558 which are connected with Service Roads on both sides, to take care of the local traffic requirements.
